

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:504  
ANSWERED ON:24.02.2011  
FREE COACHING FACILITIES TO STUDENTS  
Guddu Shri Premchandra

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the Government is providing free coaching facilities to the students belonging to minority communities;
- (b) if so, the number of coaching centres where coaching is provided to such students in the country, State-wise;
- (c) the amount allocated by the Government to the coaching centres for this purpose during the last three years, and the current year, State-wise;
- (d) whether any scrutiny is done by the Government in respect of the coaching facility centres;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR THE MINISTRY OF MINORITY AFFAIRS (VINCENT H. PALA)

- (a) Yes, Madam.
- (b) The number of institutions that have been approved for providing coaching in the current year is at Annex-I. The number of institutes in a State is based on the physical location of the institutes/headquarters.
- (c) Funds are released to coaching institution and not to States. In practice, a coaching institution located in one State may provide coaching to students of more than one State. The details of amount released is at Annex-I.
- (d),(e)and(f) Yes, Madam. According to the guidelines of the scheme, private institutions/organizations/NGOs have to submit their proposals through the concerned State Govt./UTs. In its application, the coaching institutes give details of coaching facilities like infrastructure, faculty etc. which are to be verified by the State Govt./UT Administration concerned. Based on the recommendation of the State Govt./UT Administration, the Selection Committee takes a decision on the proposal. The Government institutions can, however, apply directly to the Ministry of Minority Affairs.